

DIVISION BENCH  
COURT - I

**S-10**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/53(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> JULY 2024**

IN THE MATTER OF	REGISTRAR OF COMPANIES JHARKHAND VS SEIMENS CONSTRUCTION TECH PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

**Appearances (via video conferencing/physically)**

Mr. Ajay Chaubey, Adv. : For Petitioner  
Mrs. Hema Mukherjee, Adv.  
Ms. Prity Panja, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **14/8/2024**.

**Satyajit Roy  
(Court Officer)**